

CENTRAL ADMINISTRATIVE TRIBUNAL  
CIRCUIT BENCH, RANCHI

Date of Order: 21.08.2019

**CORAM**

**HON'BLE MR. JAYESH V. BHAIRAVIA, JUDICIAL MEMBER**  
**HON'BLE MR. DINESH SHARMA, ADMINISTRATIVE MEMBER**

1. OA/051/00232/2019

Md. Shamim aged 55 years s/o Md. Luqman resident of Nala Road, near  
Masjide Ambia, PO & PS - Hindpiri, District:- Ranchi (Jharkhand)- 834001.

..... Applicant.

- By Advocate: Mr. K. Banerjee

-Versus-

1. Union of India through Member Secretary, Central Silk Board,  
Ministry of Textiles, Govt. of India, CBS Complex, BTM Layont, Madiwala,  
Bangalore- 560068.

2. Dy. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of  
India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.

3. Asst. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of  
India, CBS Comlex, BTM Layowt, Madiwala, Bangalore- 560068.

4. Director, Central Tsar Research & Training Institute, Ministry of  
Textiles, Govt. of India, PS & PS- Nagri, District- Ranchi- 835303.

..... Respondents.

- By Advocate: Mr. M.A. Khan

2. OA/051/00233/2019

Md. Mansur Alam, aged 55 years s/o Md. Mahmud Alam, resident of  
Central Tsar Research Institute, PO & PS- Nagri, District- Ranchi  
(Jharkhand).

..... Applicant.

- By Advocate: Mr. K. Banerjee

-Versus-

1. Union of India through Member Secretary, Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layont, Madiwala, Bangalore- 560068.
2. Dy. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
3. Asst. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
4. Director, Central Tsar Research & Training Institute, Ministry of Textiles, Govt. of India, PS & PS- Nagri, District- Ranchi- 835303.

..... Respondents.

- By Advocate: Mr. M.A. Khan

3. OA/051/00234/2019

Sanjay Kumar Sharma, aged 57+ years s/o Late Harinandan Sharma resident of Church Road, Sarat Babu Lane, Kalal Toli, PO & PS- Lower Bazar, District-Ranchi (Jharkhand)- 834001.

..... Applicant.

- By Advocate: Mr. K. Banerjee

-Versus-

1. Union of India through Member Secretary, Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layont, Madiwala, Bangalore- 560068.
2. Dy. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
3. Asst. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
4. Director, Central Tsar Research & Training Institute, Ministry of Textiles, Govt. of India, PS & PS- Nagri, District- Ranchi- 835303.

..... Respondents.

- By Advocate: Mr. M.A. Khan

4. OA/051/00235/2019

Taslim Ansari, aged 54 years, S/o Late R. Ansari resident of PO- Piska Nagar, PS- Nagri, District- Ranchi (Jharkhand)- 835303.

..... Applicant.

- By Advocate: Mr. K. Banerjee

-Versus-

1. Union of India through Member Secretary, Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layont, Madiwala, Bangalore- 560068.
2. Dy. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
3. Asst. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
4. Director, Central Tsar Research & Training Institute, Ministry of Textiles, Govt. of India, PS & PS- Nagri, District- Ranchi- 835303.

..... Respondents.

- By Advocate: Mr. M.A. Khan

5. OA/051/00236/2019

Shiv Kumar Singh, aged 60 yrs. S/o Late Bishnu Deo Singh resident of Flat No. 203, Block-2, Astha Regency, Ratu Road, PO- Hehal, Pandra, District- Ranchi- 8834005 (Jharkhand).

..... Applicant.

- By Advocate: Mr. K. Banerjee

-Versus-

1. Union of India through Member Secretary, Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layont, Madiwala, Bangalore- 560068.
2. Dy. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
3. Asst. Director (A&A), Central Silk Board, Ministry of Textiles, Govt. of India, CBS Complex, BTM Layowt, Madiwala, Bangalore- 560068.
4. Director, Central Tsar Research & Training Institute, Ministry of Textiles, Govt. of India, PS & PS- Nagri, District- Ranchi- 835303.

..... Respondents.

- By Advocate: Mr. M.A. Khan

**ORDER**  
**[ORAL]**

**Per Dinesh Sharma, A.M:** Since all these OAs are apparently on the same issue, these are being disposed of by this common order.

2. The applicants in these OAs have filed rejoinders informing that the Bangalore Bench of Central Administrative Tribunal has passed final order in OA Nos. 170, 765-810/2018 filed by **Shri M. K. Srinivas and 43 Others**. The issue involved in those OAs and in the OAs before us is exactly the same. The learned counsel for the applicants has prayed for disposing of the OAs in terms of the said order. He also requested that the amounts which have been kept in abeyance and adjusted from the arrears of 7<sup>th</sup> CPC, despite the interim order by this Tribunal, should also be released immediately.

3. Heard. The learned counsel for the respondents did not contest the claim of the applicants about the subject matter of all these OAs and the OAs decided by the Bangalore Bench being the same. Hence, the OAs are hereby disposed of in line with the decision of CAT, Bangalore Bench. The respondents are directed not to effect any further recovery. The revised pay scale, if it had been made after giving them an opportunity, will rule the field. If they were not heard, the respondents will issue them individual notices, hear them on this matter and fix their pay scales in accordance with law. Needless to say, if any amount is recovered or adjusted after the interim order was issued by this Tribunal, the same shall also be refunded. The OAs are disposed of accordingly. No order as to costs.

**[Dinesh Sharma]/M[A]**

**[J.V. Bhairavia ]/M[J]**

**Srk.**